

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Send copies of this order to the Respondents alongwith notices and free copies of this order be given to the Advocate for the Applicant and Shri A.K.Bose, learned Senior Standing Counsel of Union of India appearing for the Respondents; on whom a copy of this Original Application has been served.

Notices be sent to the Respondents No.3 and No.4 by Special Messenger at the cost of the Applicant.

Received Rs.80/- towards cost of Spl. messenger to R-3 & 4.

BS (cashier)  
1-10-02

Free copy of order off. 30/9/02 served to the Counsel for both side.

DB  
S.O. 1-10-02

10/10/02

Rs. 80/- deposited in bank in the afternoon on 10x.02.

Notice alongwith copies of or. st. 30.7.02 issued to R-1 & 2 by Regd. AD and to R-3 & 4 by Spl. Messenger.

DB  
S.O. 3/10/02

Notice has been served in R-3 & 4 who are attached in the record.

AIK

Member (Judicial)

Order dated 25.3.03

Copy of counter is said to have been served on the applicant on 24.1.03, who is not present on call. No prayer for time to file rejoinder has also been made on his behalf. In this view of the matter, call this O.T. for final disposal after showing it in the Ready list.

Vice Chairman (J)

Member (J)

ORDER DATED 26.05.2004.

None appears for the Applicant; nor the Applicant is present in person. However Mr. Anup K. Bose, learned Senior Standing Counsel appearing for the Respondents Department is present and perused the records.

Mr. Bose, by filing counter on 24th January, 2003 has disclosed that the Applicant has since been promoted to the grade of Inspector of Central Excise and Customs on

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Notice served on  
R-3 & 4 through  
messenger.  
apl. / postai AD. f

R-2 not back.

None from  
opp. side appeared  
counter not  
filed.

10/12/01

Regr

11.12.02

Ld. Counsel for the  
Applicant is present. AD  
returned after service  
from R-1 and notices are  
already served on R-3 & 4  
who are absent on call and  
no steps taken by them to  
file any counter. Await  
return of AD from R-2 till  
6.1.03.

REGISTRAR

Present AD. not back  
from R-2.  
Nobody appears on  
behalf of resp.  
counter not filed.

11/12/02

Regr

06.01.03

The Applicant is  
absent on call. Shri A.K.  
Bose, Ld. Sr. Central Govt.  
Standing Counsel files  
Memo of Appearance for all  
the Respondents. Today and  
prays for time to file  
counter. Heard. Time  
granted till 24.1.03 for  
counter.

REGISTRAR

(OA 889 /or)

regular basis by order dated 20.12.2002 and  
he has also given the necessary posting order  
vide Annexure-R/2 and as a result, the grievance  
of the Applicant has been fully redressed. We  
have perused the records and we are satisfied  
that the applicant has received the relief asked  
for in this O.A. Accordingly, this O.A. is  
disposed of being infructuous.

Send copies of this order to all the  
parties.

Vice-Chairman  
Member (Judl.)